

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 63 OF 2016**

**Dated : 29<sup>th</sup> August, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**M/s Orissa Power Consortium Ltd.**

**.... Appellant(s)**

**Vs.**

**Odisha Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Tarun Johri  
Mr. Ankit Saini

Counsel for the Respondent(s) : Mr. Rutwik Panda  
Ms. Anshu Malik for R-1  
  
Mr. R.K. Mehta  
Ms. Himanshi Andley for R-2  
  
Ms. Saumya Sharma for R-3  
  
Mr. Shikhar Saha for R-4

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **26.09.2018.**

**(S.D. Dubey)  
Technical Member**

**(Justice Manjula Chellur )  
Chairperson**

*ts/js*